

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3678
ANSWERED ON:24.08.2011
POACHING OF INDIAN FACULTY
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a possibility of foreign education providers poaching into Indian institutions for qualified and experienced faculty;
- (b) if so, the details thereof;
- (c) whether CNR Rao Committee had suggested various measures to prevent the poaching; and
- (d) if so, the steps taken by the Government to implement the recommendations of the said Committee?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (b): While it cannot be denied that there may be some movement from Indian universities to foreign universities, nature and extent of any such movement is difficult to predict. Even at present, there is nothing to restrain a teacher from leaving one institution for another for reasons of emoluments, research and teaching freedoms, prestige or locational convenience. Exodus of faculty, if at all it takes place, will atleast be within the country and not outside. Even now, we witness outstanding teachers leaving institutions and going abroad for various reasons. This trend can get arrested or atleast slowed down. The likelihood of teachers currently employed abroad being attracted by Foreign Education Providers (FEPs) to come to teach in India can also not be ruled out.

(c) & (d): Prof. CNR Rao Committee had recommended that adequate safeguards need to be put in place to guard against poaching of faculty by Foreign Education Providers from established Indian institutions. Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010 provides for framing of Regulations by the University Grants Commission (UGC). It also provide for Central Government to issue policy directions to the Commission. The Committee was also conscious of the fact that any restriction on movement o f teachers may violate fundamental rights and therefore advised for a cautious approach. The Foreign Education Institutions (Regulation of Entry and Operations) Bill, 2010, is substantially based on the recommendation of the CNR Rao Committee.